

Urgent please

CEO, PSSAI
Director, NIB
Director, IFC

10/3/2017

**MOST IMMEDIATE
TIMBE BOUND**

F.No.28-24/2016-IFD
Government of India
Ministry of Health & Family Welfare
(Integrated Finance Division)

Nirman Bhavan, New Delhi
Dated the 10th March, 2017.

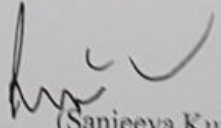
OFFICE MEMORANDUM

Subject: **Review of Autonomous Bodies under Section 208 of GFR and Updating of Website of Autonomous Bodies-reg.**

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A meeting on review of the Autonomous Bodies was held in Niti Ayog today i.e. 10th March, 2017 under the Chairmanship of Shri Ratan P. Watal, Principal Adviser (Social Sector), Niti Aayog.

During the review meeting, it was pointed out that website of number of Autonomous Bodies under the Ministry are not updated for quite some time. It was decided in the meeting that the website of all the Autonomous Bodies should be updated by 14th March, 2017 especially w.r.t. total number of employees i.e. regular, contractual, deputation, etc. ^{Annual Reports & Central assistance in the last 3 yrs.} It was also asked to complete the review of Autonomous Bodies.

You are requested to make personal intervention and direct the concerned authorities of the autonomous bodies to update their Website by 14.3.2017 positively. You are also requested to complete the review of the Autonomous Bodies under you and furnish the result of the same to IFD) by 17.3.2017.


(Sanjeeva Kumar)
Additional Secretary (Health)